

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 133 of 2013

Dated : 07th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

The Tata Power Co. Ltd. ...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission ...Respondent(s)

**Counsel for the Appellant (s) : Mr. Vishoor Mukherjee for
Mr. Amit Kapur**

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1

ORDER

We have heard the Learned Counsel for the parties. They are directed to file their respective comprehensive written submissions on or before 24.2.2014 after serving copy on the other side.

Post the matter for reporting compliance and making further submissions on **24.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/pr